

SPECIAL BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/223(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	"REGISTRAR OF COMPANIES WEST BENGAL VS MANXINE AGENCIES PRIVATE LIMITED"
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv. : For Petitioner
Mr. Jayesh Choradia, Adv.

Mr. Shaunak Mitra, Adv. : For Respondent
Mr. Kanishk Kejriwal, Adv.
Mr. S. Dubey, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. At request of Ld. Counsel appearing for petitioner, matter is adjourned to **19/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**